

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1452/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Priyanka Shailesh Mittle & 3 Ors.

V/s.

Satellite Gazebo Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

40. Ajit Juchadi
LI with Anmol chile

Adv. for Petitioner

Chile
20/11/2017

Adv. for Respondents

Shrawat

by consent +

12/12/2017

for interim reply

Chile

ORDER

C.P. No. 1452/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of both the sides are present.

2. By consent adjourned to **12.12.2017**.

Sd/-

Bhaskara Pantula Mohan

Member (Judicial)

20.11.2017.

aah

Sd/-

M.K. Shrawat

Member (Judicial)